

OA-443/96

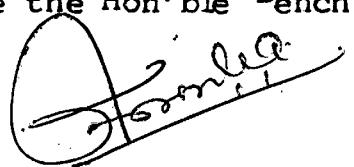
P. C. Priyadarshi.

1/23.9.96

Sri. S. P. Sinha, Dy. Registrar I/C.

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The applicant is present in person. It appears from the Scrutiny Report that the application is free from defects. Let it be registered and placed before the Hon'ble Bench on 27.9.96 for hearing on admission.



( S. P. Sinha )  
Dy. Registrar I/C

3/27.09.96

Applicant - Shri P.C.Priyadarshi appearing in person.

Heard Shri P.C.Priyadarshi, applicant appearing in person.

2. By this application the applicant prays for quashing of the disciplinary proceeding pending against him in respect of certain charges.

3. We have considered the assertions made by the applicant who has appeared personally. We feel that it will not be proper at this stage to interfere with the disciplinary proceeding. The applicant can make his submissions or representations before the Inquiry Officer/Disciplinary Authority, if he so likes.

4. With these observations, the application is rejected.

(K.D.Saha)  
Member (A)

  
(V.N. Mehrotra)  
Vice-Chairman (J)

SKJ